

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4712

ANSWERED ON:18.12.2009

RESTRUCTURED ACCELERATED POWER DEVELOPMENT AND REFORMS PROGRAMME

Kurup Shri N.Peethambara

Will the Minister of POWER be pleased to state:

(a) whether the detailed project report submitted by the Kerala State Electricity Board under Restructured Accelerated Power Development & Reforms Programme is pending for approval of the Union Government;

(b) if so, the details thereof and the reasons therefor; and

(c) the time by which it is likely to be approved?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) to (c): Kerala State Electricity Board had submitted 43 projects and all of them have been sanctioned under Part-A of R-APDRP at an estimated cost of Rs.214.40 crore. No proposal is pending.